

construction of the Estate has been stopped and no more sheds are being built? What steps do the Government propose to take to see that at least the small-scale industries continue to have their footing in Delai?

SHRI BIBUDHENDRA MISRA: So far as Delhi is concerned, it is governed by the Master Plan and we are also bound by the Master Plan.

*543. [The questioner (Shri Niran-jan Singh) was absent. For answer, vide cols. 3918-19 infra.]

IMPORT LICENCES GIVEN TO R. K. TOOLS,
LUDHIANA

*544. SHRI ABDUL GHANI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that B. K. Tools of Ludhiana have been given import licences for various items;

(b) if so, whether it has conw to the notice of Government that the firm is selling these articles in b ack-market and evading income-tax also; and

(c) if so, action taken against the firm?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH) : (a) In the April 1963—March 1964 period the firm which holds an industrial licence under the Industries Act, was grjnted licences on the A.U. (actual users) basis for importing raw materials, components, spare parts and equipment as recommended and approved by the Directorate General of Technical Development in the Ministry of Industry and Supply for enabling the firm to produce machine tools. As reported by Directorate General of Technical Development the production of medium tools by the firm in 1963-64 has been of about Rs. :943 lakhs.

(b) No, Sir.

(c) Does not arise.

शुद्धी عبدالغنی : کہا وزیر صاحب
بتائیں گے کہ یہ جو ہرزے ان کو
دئے جاتے ہیں بال بہرہنگ وغیرہ
اس کا اسواں حصہ بھی وہ مشینوں
کے کام میں نہیں لاتے اور یہ سب
بلوٹ میں جانا ہے اور ہلیک میں
جانے کی وجہ سے سہلنگر کے کچھ
آفیسرس انکوٹری کے لئے ان کے یہاں
گئے انکو پیٹا کیا تی - سی کی
مدد سے تی - سی کی سازش سے
اور اس پر گورنمنٹ نے کوئی ایکشن
نہیں لیا اور نہ کوئی مقدمہ چلایا -

†[श्री अब्दुल घनी : क्या वजीर साहब
बताएंगे कि यह जो पुर्जे उनको दिये जाते हैं बाल-
बियरिंग वगैरह, उसका दसवां हिस्सा भी वह
मशीनों के काम में नहीं लाते और यह सब ब्लैक
में जाता है और ब्लैक में जाने की वजह से सेंटर
के कुछ आफिसर्स इन्वारी के लिये उन के यहां
गये, उन को पीटा गया डी० सी०की मदद से,
डी० सी०की साजिश से और उस पर गवर्नमेंट
ने कोई एक्शन नहीं लिया और न कोई मुकदमा
चलाया ?]

श्री मनुभाई शाह : ऐसी बातों को सदस्य
साहब ने मिला दिया है। पहले तो यह है कि
जिस का ३० लाख का उत्पादन हो उसको
२॥ लाख का लाइसेंस मिले तो इसे ज्यादा
नहीं समझना चाहिये। फिर, हिन्दुस्तान की
दूसरे नम्बर की मशीन टूल फैक्ट्री यह पंजाब में
है, उसने अच्छा काम किया है। कोई
तकलीफ हो, कोई जुर्म किया हो तो उसकी
सजा उनको कायदे से मिलेगी—हमारे पास
इस सब की कोई खबर नहीं है।

शुद्धी عبدالغنی : اچھا کام کرتے
ہیں تو یہ وہاں سہلنگر سے وجیلہنس

† [] Hindi transliteration.

استات کو کہوں بھجوا اور وچیلہنس
استات وہاں جب یہیں پکڑا سکا تو
بمبئی میں جا کر کانسڈ کو کہوں
پکڑا اور اگر پکڑا ہے نو پھر یہ کہسے
کہتے ہں کہ کام اچا کر رہا ہوں
اور وہ بلک میں مال نہیں بیچتے؟

†[श्री अब्दुल घनी : अच्छा काम करते हैं तो फिर वहां सेंटर से विजिलेंस स्टाफ को क्यों भेजा और विजिलेंस स्टाफ वहां जब नहीं पकड़ सका तो बम्बई में जाकर कागज को क्यों पकड़ा और अगर पकड़ा है तो फिर यह कैसे कहते हैं कि काम अच्छा कर रहे हैं और वह ब्लैक में माल नहीं बेचते ?]

श्री मनुभाई नाह : जहां तक इस सवाल का ताल्लुक है, सारी दुनिया में क्या क्या, कैसी कैसी बातें किस तरह से हो रही हैं उस से ताल्लुक नहीं है, उसके लिए बाकायदा जो कुछ किस्सा हो उसको जाहिर करना चाहिए, जहां तक इसका ताल्लुक है, जो माल हम ने उनको दिया उस से दस गुना उत्पादन कर के उन्होंने बताया और उस में ने कोई चीज बेची हो ऐसा कोई पक्का इल्जाम हमारे पास नहीं आया ।

SHRI SANTOKH SINGH: In view of the fact that these imported raw materials have been finding their way into the black market quite often— occasionally, not quite often— may I know if the Government has got any scheme for reviewing the import quotas to be given to actual users on some realistic basis?

SHRI MANUBHAI SHAH: Well, Madam, the general policy is that the Development Wing for the large-scale industries, the Small-scale Industries Commissioner for the small-scale industries and the Textile and Jute Corn-It] Hindi transliteration.

missioners for the textile and jute industries are keeping a continuous watch. Not only that. The controlling Ministry and the Director of Industries are expected under the law to do that and they are actually carrying out test cases for the utilisation of these quotas. Madam, the position is this. In this very particular firm in 1960-61 they were producing machinery worth hardly Rs. 5 lakhs and the import licence was for Rs. 45,000. Then they raised the production. It was worth Rs. 11 lakhs in 1961-62 and in 1962-63 it was Rs. 20 lakhs. Now they have reached Rs. 30 lakhs, although the proportionate foreign exchange given to them is going down. That shows that more and more indigenous components and parts are going into production, into that broad framework, by which alone a mighty

I country like ours can be industria-
J lised.

SHRI FARIDUL HAQ ANSARI: Who is the owner of this firm?

SHRI MANUBHAI SHAH: I do not know because we do not get the list of ownership. Under the law it is never known.

SHRI G. M. MIR: My question is very pertinent and the hon. Minister . . .

THE DEPUTY CHAIRMAN: Please put your question.

SHRI G. M. MIR: The question is whether the Government is aware of the fact that there are some charges of blackmarketing against this firm and whether the Central Government have sent any officers to check them or not.

SHRI MANUBHAI SHAH: This question relates to the import of raw materials. So, the two Ministries concerned are the Ministry of Industry and Supply and the Ministry of Commerce. We have not sent any officer, though different agencies do carry out specific investigations and checks. If it is about income-tax or excise or about customs, that is a different Ministry. If the hon. Member writes ai

letter to any one of us, we will certainly get it examined.

श्री अब्दुल गनी : क्या وزیر صاحب بتائیں گے کہ پرائم منسٹر کو اس سلسلہ میں لکھا گیا کہ لاکھوں روپیٹے کے ٹینڈرس جو ان کو ملتے ہوں وہ بالکل میں بھیجتے ہیں اور پرائم منسٹر صاحب نے اس کو انکوائری کے لئے بھیجا تو اس کا کیا نتیجہ ہوا - کیا یہ وہی فرم ہے جس کو یہاں ہٹوس میں یہ کہتے کے بعد بھی کہ نئے اسپینڈل نہیں دئے جائیں گے ان کو یہ بھی دیا گیا حالانکہ آپ نے کہا تھا کہ ایسی کوئی اسکیم یہاں نظر نہیں ہے یہ بھی ان کو دیا گیا ?

†[श्री अब्दुल गनी : क्या वज्जीर साहब बतायेंगे कि प्राइम मिनिस्टर को इस सिलसिले में लिखा गया कि लाखों रुपये के लाइसेंस जो उनको मिलते हैं वह ब्लैक में बेचते हैं और प्राइम मिनिस्टर साहब ने इसको इन्क्वारी के लिए भजा तो इसका क्या नतीजा हुआ ? क्या यह वही फर्म है जिसको यहाँ हाउस में यह कहने के बाद भी कि नये स्पैंडल नहीं दिये जायेंगे उनको फिर भी दिया गया हलॉकि आपने कहा था कि ऐसी कोई स्कीम पेसो नखर नहीं है फिर भी उनको दिया गया ?]

श्री मनुभाई साह : मुझे तो पता नहीं कि माननीय सदस्य क्या बात कर रहे हैं ।

SHRI ABDUL GHANI: I write a letter to the Prime Minister and the

†[] Hindi transliteration.

Prime Minister sent that letter to the Punjab Government for enquiry.

SHRI MANUBHAI SHAH: How are j we to know that it has been sent to the Punjab Government? If the Hon. Member keeps me informed, I will be glad to get it examined.

SHM ABDUL GHANI: I do not know that there was . . .

THE DEPUTY CHAIRMAN: You are giving information. The Minister is not able to reply on that.

*545. [The questioner (Shri Jagat Narain) was absent. For answer, vide cols. 3919-20 infra.]

MOVEMENT OF NON-COKING COAL

*546. SHRI SURJIT SINGH ATWAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that even after the introduction of decontrol in movement of non-coking coals of Grade II and below, some States have not removed controls or restrictions on distribution of these grades of coal; and

(b) whether the decontrol has helped in meeting potential demand of coal in the country-side for brick-burning etc?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY) : (a) After the introduction of decontrol of grades II and III coals and soft coke, the State Governments are allowing the import of these grades of coal/coke freely to actual consumers but retail sellers are required to take licences. These licences are necessary from the administrative point of view.

(b) Yes. All demands for coal and, coke, including brick-burning coal, whether from the country side or urban areas, are being met in full.

SHRI SURJIT SINGH ATWAL; May I I know if it is true that there is 3